

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/35/2023
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Deputy Commissioner of Income Tax
NAME OF THE RESPONDENTS : Dhimani Export Consultants Pvt Ltd and
Anr
UNDER SECTION : Sec 252(3) of CA, 2013 R/w Rule 11 & 87A of
NCLT Rules 2016

ORDER

Present: Ld. Counsel Shri. Rajkumar Jhabakh for the Appellant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)